

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> NOVEMBER, 2023, 12.00 P.M.**

**CP/27/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Ideal Mutual Benefit India Ltd. Vs. Registrar of Companies, NER.
Under Section	U/s 271(d)/(e) of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) : Mr. D.N. Chowdhury, ROC.

**ORDER**

No appearance for the Petitioner. Ld. ROC, NER present in person.

List the matter on **21.12.2023**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P. Mohan Raj  
Member (Judicial)**